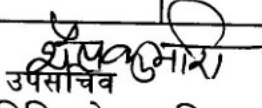


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
CAUSE LIST 06.07.2016**

| S.NO | NAME OF MEDIATOR'S  | TYPE OF CASE & NO.WITH TITLE OF CASE                                     | NAME OF PETITIONER'S ADVOCATE'S | NEME OF RESPONDEN'T ADVOCATE'S |
|------|---|--|---------------------------------|--------------------------------|
| 1    | Shri K.C.Sharma Advocate  | S.B.Criminal Misc.Bail Application No.4959/2016,Babulal V/s State & Ors. | Mr.Vinod Sharma                 | Mr.B.S.Deora                   |
| 2    | Shri Sanjeev Johari ,<br>OR<br>Shri Pankaj R.Mehta,<br>Advocate | D.B.CivilMisc.Appeal No.125/2016,<br>Radyshyam V/s<br>Smt.Sushila        | Mr.R.s.Chudawat<br>& R.R.Kanwar | Mr.Pankaj Sharma               |

**CAUSE LIST 08.07.2016**

| S.NO | NAME OF MEDIATOR'S                | TYPE OF CASE & NO.WITH TITLE OF CASE                               | NAME OF PETITIONER'S ADVOCATE'S | NEME OF RESPONDEN'T ADVOCATE'S |
|------|-----------------------------------|--|---------------------------------|--------------------------------|
| 1    | Shri Mali Ram Pareek,<br>Advocate | D.B.CivilMisc.Appeal No.1446/2013,<br>Dr.Madhu V/s<br>Manjoj Kumar | Mr.I.R.<br>Choudhary            | Mr.Nitin Trivedi               |

  
 उपसचिव  
 राज.राज्य विधिक सेवा प्राधिकरण,  
 जोधपुर

**“ Help The Needy -- Timely Help May Create History ”**